

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/510/2020

This the 2nd day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Manik Mahajan, Age 22 years S/o Sh. Sat Pal Gupta R/o H. No.46, Ward No.10 Naban Mohalla, Rajouri.

.....Applicant

(Advocate:- Mr N.D. Qazi -Not Present)

Versus

1. Union Territory of Jammu and Kashmir, through Commissioner/Secretary, Health and medical Education Department, Civil Secretariat, Jammu & 5 Ors.Respondents

(Advocate: _____)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date also i.e. 28.04.2021 nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 02.07.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil